

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA Nos. 1402 & 1005 of 2019 IN
DFR No. 2114 of 2019**

Dated : 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Uttar Pradesh Power Corporation Ltd. & Ors. ...Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai
Mr. Md. Altaf Mansoor

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. Amit Kapur
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Upendra Prasad
Mr. Brij Mohan for R-2

ORDER

Heard Learned Senior Counsel Mr. Raghvendra Singh, arguing for the Appellant and Respondent No. 2 on condonation of delay application in filing the appeal.

Order is Reserved.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj